

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF BUNGALOW8 TECHNOLOGIES
PRIVATE LIMITED**

1. NAME OF CORPORATE PERSON	Bungalow8 Technologies Private Limited
2. DATE OF INCORPORATION OF CORPORATE PERSON	19/04/2017
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC Bangalore
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900KA2017PTC102383
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Ask Towers (A), 4 th Floor, Thoobarahalli Village, Varthur Hobli, East Taluk, Bangalore, Karnataka, India-560037
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	23 rd December 2024
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Mr. Thirupal Gorige, Address: No. 87, 2nd Floor, 21st Cross, 7th Main, N S. Palya, BTM 2nd Stage, Bangalore, Karnataka, 560076. Regn No.: IBBI/IPA-002/IP-N00016/2016-2017/10030 Email ID: gthirupal@gmail.com Ph. No.: +91 9448384064 My AFA valid till 30-06-2025.
8. LAST DATE FOR SUBMISSION OF CLAIMS	22 nd January 2025

Notice is hereby given that Mr. Thirupal Gorige has commenced voluntary liquidation on 23rd December 2024.

The stakeholders of Bungalow8 Technologies Private Limited are hereby called upon to submit a proof of their claims, on or before 22nd January 2025, to the liquidator at the address mentioned against item no. 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 23rd December 2024

Place: Bangalore.



Sd/-

Thirupal Gorige

IBBI Regn. No.: IBBI/IPA-002/IP-N00016/2016-2017/1003